

# F. No. 13-67/ CESTAT/CPIO-ND/VPP/2018 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-67/2018

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. P. Praveen Kumar (No. DOREV/R/2018/81299/3 dated 11.10.2018) **received by transfer from U.S. Ad.1C**, in this office on 25.10.2018, under RTI Act 2005, the information received from the officer concerned **Asst. Registrar (Admin)** containing 01 page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. 01 X 02=2 (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

#### Note:

- 1. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
- 2. If aggrieved, you may file an appeal under section 19 of RTI Activithin thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

CPIO

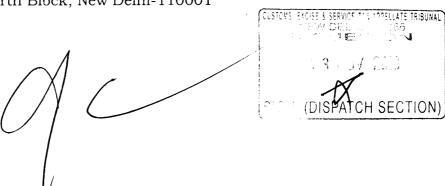
CESTAT, New Delhi Date: 13.11.2018

To:

Sh. P. Praveen Kumar
 No. 1/118, Bajanai Kovil Street,
 Amarambedu Sriperembutur Taluk,
 Dist. Kanchipuram- 600069

Copy to:

Sh. S. Bhowmick,
 U.S. to the Govt. of India,
 Ad.1C (CESTAT)
 Ministry of Finance, Dept. of Revenue,
 North Block, New Delhi-110001



## F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II

सीमाशुल्क उत्पाद शुल्क एवं सेवा कर अपीलीय अधिकरण पश्चिमी खण्ड – २, रामकृष्णपुरम, नई दिल्ली – 110066

Customs Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi – 66



dated: 12.11.18

I.D. No. 13-67/2018

### **Administration Section**

Sub: Information sought under Right to Information Act, 2005

With reference to the RTI application dated 11.10.18 filed by Mr. P. Praveen Kumar received by transfer from Under Secretary Ad. IC letter dated 23.12.18 in CPIO I.D. No. 13-67/2018, the information sought by the applicant under RTI Act 2005.

In this regard, it is informed that the as per this Tribunal is concerned the recruited position as under:-

Sanctioned Post	Working Post	Vacancy Post
407	272	135

If aggrieved, you may file an appeal before, 1st Appellate Authority, CESTAT, Delhi.

(Mukesh Gupta)

Assistant Registrar(Admn.)

CPIO/A.R. , C.E.S.T.A.T., N. Delhi.



## F. No. 13-67/CESTAT/CPIO-ND/VPP/2018 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-67/2018

Subject: Information sought under RTI Act, 2005. Sir/Madam,

Please refer to RTI application of Shri/Smt. P. Praveen Kumar (No. DOREV/R/2018/81299/3 dated 11.10.2018) received by transfer from U.S. Ad.1C, in this office on 25.10.2018, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. 13-67/2018(CESTAT) is forwarded herewith to you as CPIO under section 5(4), with request to provide the correct and para wise information/inspection on or before 13.11.2018 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

#### Note:-

- 1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
- 3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.

Encl: As above.

CESTAT New Delhi Date: 29.10.2018

For/Compliance to:

. Asst. Registrar (Admin)

Copy to: (For Information)

Sh. P. Praveen Kumar
 No. 1/118, Bajanai Kovil Street,
 Amarambedu Sriperembutur Taluk,
 Dist. Kanchipuram- 600069

Sh. S. Bhowmick,
 U.S. to the Govt. of India,
 Ad.1C (CESTAT)
 Ministry of Finance, Dept. of Revenue,
 North Block, New Delhi-110001





J. D. 20° 13-67/18/19 15. No. R.20011/202/2018-Ad.1C (CESTAT)

Government of India
Ministry of Finance
Department of Revenue

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North Block, New Delhi Dated 23<sup>rd</sup> October,2018

To

The CPIO CESTAT, West Block No.2, R.K. Puram, New Delhi -66

**Subject:** - Transfer of RTI application u/s 6(3) of the RTI Act-reg.

Sir,

I am to refer to RTI application No. DOREV/R/2018/81299/3 dated 11.10.2018 filed by Sh. P Praveen Kumar. The same is being transferred under section 6(3) of the RTI Act for providing the requisite information directly to the applicant in terms of the provisions of the RTI Act-2005, under intimation to this office.

Encl: - As above

Your faithfully,

(S. Bhowmik)

Under Secretary to the Government of India/CPIO

Tele:23095359

Copy to: Sh. P Praveen Kumar No.1/118, Bajanai Kovil Street, Amarambedu Sriperembutur Taluk, Kanchipuram District, Pin:600069: For Information.

# 13-67/8 https://rtionline.gov.in/RTIMIS/CPIO/RTIDetails.php?reg=pLqbC4Q. Receipt Nos-959448/2018/CESTAT-Dos

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण) Registration Number DOREV/R/2018/81299/3 **Date of Receipt** 11/10/2018 (प्राप्ति की तारीख): (पंजीकरण संख्या): Transferred From (से Department of Revenue on 12/10/2018 With Reference Number : DOREV/R स्थानांतरित): /2018/81299 Your application under RTI Act, 2005, is transferred to Department of Revenue, Ministry of Finance as the information sought does not pertain to Financial Intelligence Unit - India. Further, Financial Intelligence Unit Remarks(टिप्पणी): - India has been included in the Second Schedule of Right to Information Act, 2005 vide Department of Personnel & Training notification dated 28th September, 2005 and therefore is exempt from the operation of this Act. Type of Receipt Electronically Transferred Language of Request English (रसींद का प्रकार): from Other Public Authority (अनुरोध की भाषा) : Gender (लिंग): Male Name (नाम): P PRAVEEN KUMAR

No:1/118,BAJANAI KOVIL STREET, AMARAMBEDU SRIPEREMBUTUR TALUK, KANCHIPURAM DISTICT, Pin:600069 Address (पता):

Country (देश): India State (राज्य): Tamilnadu

Phone Number (फोन Details not provided Mobile Number +91-7010400864

> (मोबाईल नंबर) : नंबर) :

Email-ID (ईमेल- Praveenparsu28@gmail.com

आईडी) :

Status (स्थिति) Rural **Education Status:** (Rural/Urban):

Requester Letter Details not provided Details not provided

Number(निवेदक पत्र Letter Date:

संख्या):

Is Requester Below No Indian

Poverty Line ? (क्या Citizenship Status आवेदक गरीबी रेखा से (नागरिकता)

नीचे का है?) :

Amount Paid (राशि (Received by Financial Payment Gateway **Mode of Payment** Intelligence Unit) (original का भुगतान):

(भुगतान का प्रकार) recipient)

50 (No). 12) 1° Sout. Nehr sh. Kirham | & h. As Wo 15-10-2018, 12:56

Request Pertains to S.Bhomick US(AD.IC)

(अनुरोध निम्नलिखित संबंधित है):

Information Sought Number of candidates that are recruted for the Revenue department and

(जानकारी मांगी): number of vacancies are still not filled

Original RTI Text Number of candidates that are recruted for the Revenue department and (मूल आरटीआई पाठ): number of vacancies are still not filled

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